

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

1) C.P. NO. 341/1999 in
O.A. NO. 2089/1997

2) C.P. NO. 345/1999 in
O.A. NO. 2343/1996

(34)

New Delhi this the 23rd day of May, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

Mahavir Singh S/O Baghrawat Singh,
R/O H-1/4, P.S. Defence Colony,
New Delhi.

... Applicant
(in both CPs)

(By Shri S.K.Gupta, Advocate)

-Versus-

1. Shri Dharmender Kumar,
F.R.R.O.,
Hans Bhawan, I.P.Estate,
New Delhi.

2. Shri Jai Singh Mann,
Asstt. Commissioner of Police/E.O.,
Departmental Enquiry Cell,
P.S. Defence Colony,
New Delhi.

... Respondents
(in both CPs)

(By Ms. Sumedha Sharma, Advocate)

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

In view of the order passed in O.A.
Nos. 291/2000 and 292/2000 today, i.e., 23.05.2000,
these contempt proceedings will no longer survive.
The same are also disposed of.

V.K.Majotra

(V. K. Majotra)
Member (A)


(Ashok Agarwal)
Chairman

/sns/